

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(CAA)-193(PB)/2017**

**IN THE MATTER OF:**

**SKR Finance & Capital Pvt. Ltd.**

**.....Applicant/Petitioner**

**And**

**BSKB Engineers Pvt. Ltd.**

**..... Respondent**

**SECTION : UNDER SECTION 230-232 of the Companies Act**

**Order delivered on 21.08.2017**

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**

**Hon'ble President**

**Ms. Deepa Krishan**

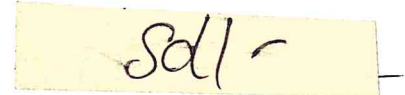
**Hon'ble Member (T)**

**For the Petitioner(s) :**

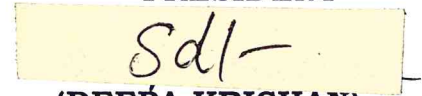
**Shri Saurabh Kalia, Shri Palsh Aggarwal,  
Advocates**

**ORDER**

**Order reserved.**



**(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT**



**(DEEPA KRISHAN)  
MEMBER(TECHNICAL)**